

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 13.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
 2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

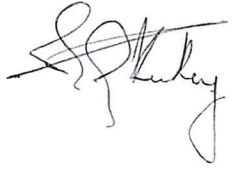
CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	Part heard IA 164/17	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

PETITIONER/s :

ANIMESH BISHT
 SHARAN . A. KUKREJA
 FOR CYRIL AMARCHAND
 MANGALDAS

PETITIONER



RESPONDENT/s :

B. C. THIRUVENGADAM

ADVOCATE FOR RESPONDENT B C Thiruvengadam
 12-30 pm

GAURAV SINGH GAUR

ADV. FOR RESPONDENT
 NO.2 & 3



ORDER

Heard Shri Animesh Bisht and Shri Sharan Kukreja, Learned Counsels for Applicant/Petitioner, Shri BC Thiruvengadam, Learned Counsel for Respondent and Shri Gaurav Singh Gaur, Learned Counsel for R-2 and R-3.

Post the case on 14.08.2018 at 4.30 pm for continuation of arguments.


 Member (T)


 Member (J)